



**Central Administrative Tribunal
Jammu Bench, Jammu**

**TA No. 8218/2020
SWP No. 1440/2011**

Wednesday, this the 17th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Masroora Jan (aged 29 years)
D/o Qazi Nazeer Ahmad
R/o Hajin Sonawari, District Bandipora.

...Applicant

(Mr. B.A. Zargar, Advocate)

VERSUS

1. State of Jammu and Kashmir
Through Commissioner/Secretary to Govt.
Social Welfare Department
Civil Secretariat, Srinagar/Jammu.
2. Director
Social Welfare Department
Kashmir Srinagar.
3. District Programme Officer
ICDS Project Baramulla/Bandipora.
4. Child Development Project Officer
Hajin.

...Respondents

(Mr. Rajesh Thapa, Deputy Advocate General)

ORDER (Oral)

Mr. Justice L. Narasimha Reddy:

The TA is referable to an SWP filed by Anganwadi Worker.

The Tribunal does not have jurisdiction to deal with the same.

Item No. 11

Registry is directed to return the SWP to the Hon'ble High Court of Jammu and Kashmir.



(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 17, 2021
/sunil/jyoti/vb/ankit/